do not know exactly about this particular thing, but it was so fantastic and so ridiculous that we did not think it necessary to contradict it in the Press. But as the hon. Member put a question, I had better answer it.

Shri Hem Barua: Have our Government drawn the attention of the Pakistan Government to this slanderous propaganda which is against the terms of the Nehru-Liaquat Pact?

Shri Jawaharlai Nehru: It is not only a question of the so-called Nehru-Liaquat Ali Pact, but also of various agreements arrived at under the auspices of the United Nations Commission for India and Pakistan, where it is laid down specifically that there should not be attempts of this kind to increase tension between the countries, to which Pakistan agreed and we agreed. That has been repeatedly broken by Pakistan. We have drawn their attention to this on many occasions.

Shri E. E. Chettiar: Will Government bring it to the notice of the Pakistan authorities in order to prevent such misleading reports appearing in the Pakistan Press?

Shri Jawaharlal Nehru: No, Sir. We do not propose to bring this matter before them. We have done so on many occasions.

Shri Hem Barua: Is anything being done to counteract the evil effects of this propaganda in other countries of the world in the international sphere? The Pakistan Press is indulging in alanderous propaganda against us. The germs of this propaganda reach the international sphere—I mean other countries—and some sort of feeling is created there. Do we try to counteract the evil effects of this propaganda in those countries as well?

Shri Jawaharlal Nehru: We try to counteract it in the sense of putting the true facts and contradicting wrong statements. That, of course, is done. But what effect it produces in the minds of others often depends on those minds being conditioned previously in a particular way.

Shri Hem Barua: Are those conditions in our favour?

Mr. Speaker: We will proceed to the next item of business.

WRITTEN ANSWERS TO QUES-TIONS

Plantation Companies

*83. Shri Warior: Will the Minister of Finance be pleased to lay on the Table a statement showing

(a) the profits made by the foreignowned and also foreign operated Plantation Companies in India during 1954-55, 1955-56 and 1956-57; and

(b) the amount remitted overseas during each of these years?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). Theinformation is being collected and will be laid on the Table of the House as soon as possible.

Foreign Sweepstakes, and Lotteries

*84. Shrl Wodeyar: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreign bodies that are running or operating racesweepstakes and sport pools raffles and lotteries and other prize competitions in India; and

(b) the foreign exchange lost or gained in this score annually?

The Deputy Minister of Home Affairs (Shrimati Violet Alva): (a) and (b). Information is being collected and will be laid on the table of the House when received.

Production of Mica

*85. Shrimati Illa Palchoudhary: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that production of Mica in India has increased in recent years;

(b) if so, to what extent;

553 Written Answers

16 MAY 1957

(c) whether it is also a fact that export of Mica has decreased;

(d) if so, the reasons therefor; and

(e) the steps taken by Government to improve the situation?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (d). The production and export of mica have increased in recent years. The comparative figures of production and export of mica are given in the statement placed on the Table of the House. [See Appendix I, Annexure No. 26]

(e) An Export Promotion Council for Mica has been set up to maintain and develop mica export trade.

पीतल की इडाजियां

भी भक्त दर्शन : क्या कित्त मंत्री यह बताने की क्रुपा करेंगें कि :

(क) क्या सरकार को मालूम है कि पीतल की दुर्म्राअयों के न चलने के कारए अन साधारण को बड़ी कठिनाई हो रही है;

(क) यदि हां, तो क्या इस कठिनाई के बास्सविक कारणों का पता लगाने का प्रयत्न किया गया है; झौर

(ग) यदि हां, तो इस कठिनाई को दूर करने के लिये कौन से उपाय किये जा रहे हैं ?

विक्त उपसंत्रे (क्ये ४० रा० भक्त): (क) सरकार को मालूम है कि देश के कुछ भागों में कुछ लोग पीतल की दुभजियां नहीं ले रहे।

(ख) जीहां।

(ग) लोगों की जानकारी के लिए इपियूचित कर दिया गया है कि पीतल की बुझकी झब नी चलनसार सिक्का है झौर सावस्यकता पड़ने पर इसके बदले में मारतीय रिजर्व बैंक के कार्यालयों, राज्य बैंक के साखा कार्यालयों झौर राजकोचों से सम-मूल्य की खोटी रेखगारी प्राप्त की जा सकती है।

Transfer of All India Service Officers to States

*89. Shri Harish Chandra Mathur: will the Minister of Home Affairs be pleased to state:

(a) whether Union Government $h_{R}ve$ considered the recommendations $m_{\tilde{c}}de$ by the States Re-organisation C_{Q} mmission that regular transfers to and from the Centre and the States in respect of personnel belonging to the All-India Services should as far a_{S} possible be arranged; and

(b) whether States Governments' agreement in this matter has been oftened and any satisfactory working arrangement decided upon?

The Deputy Minister of Home Afairs (Shrimati Violet Alva): (a) Ye^{5.}

(b) The tenure system of appointment of All-India Services Officers has been in vogue for a long time, and no fresh consultation with the State Goverament on the principle of tenure is necessary. The system could not be fully worked, however, in recent vears mainly on account of the considerable increase both in number and complexity of the Central Government requirements. A scheme has now been prepared in consultation with the State Governments which will make a more regular rotation of officers possible.

Oil Exploration at Jwalamukhi

Shri Kasliwal:

| *90 . | $\left\{ \right.$ | Shri | D . C . | Sharma: |
|--------------|-------------------|------|-----------------------|---------------------|
| | | Shri | Bhakt | Sharma: Darshan: |
| | ť | Shri | Bibbut | i Mishra: |

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a test drill for exploring oil has recently been installed at Jwalamukhi; and

(b) if so, the time by which the regult will be known?

The Minister of Mines and Oll (Spri K. D. Malaviya): (a) Yes, Sir;

554